

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 26.11.2024

NOTICE

Please take notice that the following matter in the Court of Chairperson on 03.10.2024 was not taken up. The next date of Hearing in the matter is **20.12.2024**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 260 of 2023 (PH)	Sarang Kumar Wadhawan (Shareholder of Privilege Power and Infrastructure Pvt. Ltd.) Vs. Unity Small Finance Bank Ltd. (Erstwhile Punjab and Maharashtra Co-Operative Bank Ltd.) & Anr.	Disha Shah	Prateek Kumar Raveena Rai-R1 Pragya Dahiya Apeksha Dhanvijay Namrata Saraogi-R1 Abhinav Tyagi

By order of Hon'ble Chairperson
-Sd/-
Registrar